

state the details of the implementation by various State Governments/Union Territories of the guidelines issued by the Union Government regarding setting up of special courts for the speedy disposal of matters related to communal riots and the role of police and press in this regard and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): So far, Bihar, Uttar Pradesh and the Delhi Administration have set up Special Courts to try cases of communal violence. The States have initiated action to give special orientation /training to the Police for purpose of dealing with communal riots. Some States have also taken action, under the existing laws, against press indulging in communal writing.

Per-Capita Investment in Maharashtra, Gujarat and Rajasthan

256. SHRI HARIBHAU SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

(a) the Central investment in Maharashtra, Gujarat and Rajasthan during the last two years, year-wise;

(b) the names of the states where Central investment has increased continuously; and

(c) the steps taken to increase the per-capita Central investment in Maharashtra, Gujarat and Rajasthan?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Total investment in terms of gross block in Central Public Sector Enterprises in the States of Maharashtra, Gujarat and Rajasthan during the last two years i.e. 1989-90 and 1988-89 was as under:-

(Rs. in crores)

Sl No.	Name of State	Investment in terms of gross block	
		During 1989-90	During 1988-89
1	2	3	4
1.	Maharashtra	3754	2186
2.	Gujarat	589	878
3.	Rajasthan	318	286

(b) In all the States/Union Territories, investment in terms of gross block in the Central Public Sector Enterprises has increased continuously.

(c) Investment in Central Public Sector Enterprises in the States is made on techno-economic considerations keeping in view the need for overall balanced regional de-

velopment.

[English]

Formation of Riot Squads/Riot Force

257. SHRI DHARMPAL SINGH GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of Government for formation of Special Divisions of Police/Para-military Forces to be known as Riot Squads or Riot Force; and

(b) if, so the details thereof and the criteria for choosing the personnel in such a force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODHKANT SAHAY): (a) and (b). The question of creating a special riot force is under consideration of the Government.

[*Translation*]

Special Bulletins on Gulf War

258. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether special bulletins on Gulf war have been telecast in English;

(b) if so, whether magazine editors have been engaged instead of defence experts for the purpose and if so, the reasons therefor;

(c) whether the Union Government have received any representation in this regard; and

(d) if so, the details thereof and the remedial measures being contemplated by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) The news bulletins are prepared by the News Editors of Doordarshan. Some of the bulletins include views of defence experts also. For the Current Affairs Programmes on Gulf War, Doordarshan invites journalists, defence experts, editors of newspapers and eminent persons.

(c) No, Sir.

(d) Does not arise.

[*English*]

Price of Cement

259. SHRI KAMAL NATH: Will the PRIME MINISTER be pleased to state:

(a) whether some of the cement manufacturers are refusing to sell cement to Government departments;

(b) if so, the details thereof and the action taken in the matter;

(c) whether the Government propose to reimpose control on cement and also fix its price; and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) Does not arise.

(c) and (d). At present there is no proposal to re-impose control on price and distribution of cement. The current strategy is to ensure sound supply side management

Funds for Tribal Areas

260. SHRIMATI SUMITRA MAHAJAN: Will the PRIME MINISTER be pleased to state: